

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No.06/S.R.O./2019

Dated:16.04.2019

In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan hereby makes the following Rules to further amend the Rajasthan High Court Staff Service Rules, 2002, namely:-

1. **Short Title and Commencement:-**

- (i) These Rules shall be called as "The Rajasthan High Court Staff Service (Amendment) Rules, 2019".
- (ii) They shall come into force at once.

2. **Amendment in Schedule – I :** Existing Schedule -I shall be substituted by the Schedule-I appended to these rules.

By orders of Hon'ble the Chief Justice,


(SATISH KUMAR SHARMA)
REGISTRAR GENERAL

No. Gen./XV/(d)05/2013/ 1799

Date : 22-04-19

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.

- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- (11) All Assistant Registrar/ Court Officer/ Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to All the Hon'ble Mr. Justice, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- (14) All Assistant Account Officer/ All Administrative Officer Judicial,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

for information and necessary action.


REGISTRAR GENERAL

SCHEDULE-I
Rule of Rajasthan High Court Staff Service Rules, 2002

STRENGTH OF STAFF AS ON 31.03.2019

S.NO	NAME OF POST	NUMBER OF POSTS			PAY MATRIX	LEVEL IN PAY MATRIX	SPECIAL PAY/ ALLOWANCE
		PERMANENT	TEMPORARY	TOTAL			

GAZETTED POSTS

1	REGISTRAR GENERAL, D.J. CADRE	1	-	1	The same pay as is admissible to the District and Sessions Judge in the Cadre of Super-time or Selection scale as the case may be		Special Pay is admissible at the rate prescribed by the State Government from time to time
2	REGISTRAR (EXAMINATION), D.J. CADRE	1	-	1	"		"
3	REGISTRAR (VIGILANCE), D.J. CADRE	1	1	2	"		"
4	REGISTRAR (ADMINISTRATION) D.J. CADRE	2	-	2	"		"
5	REGISTRAR (RULES) D.J. CADRE	-	1	1	"		"
6	REGISTRAR (WRITS) D.J. CADRE	1	-	1	"		"
7	REGISTRAR-CUM- PRINCIPAL SECRETARY TO THE HON'BLE CHIEF JUSTICE D.J. CADRE	1	-	1	"		"
8	REGISTRAR (CLASSIFICATION) D.J. CADRE	2	2	4	"		"
9	REGISTRAR H.Q. AT DELHI, D.J. CADRE	-	1	1	"		"
10	REGISTRAR (JUDICIAL) D.J. CADRE	2	-	2	"		"
11	REGISTRAR-CUM- CENTRAL PROJECT CO- ORDINATOR	1	-	1	"		"
12	DEPUTY REGISTRAR (EXAMINATION) D.J. CADRE	2	-	2	"		"
13	DEPUTY REGISTRAR (JUDICIAL) SENIOR CIVIL JUDGE CADRE	4	-	4	The same pay as is admissible to the Senior Civil Judge in the RJS Cadre		"
14	SENIOR DEPUTY REGISTRAR (NON RJS)	6	-	6	123100-203500	L-21	Special Pay is admissible at the rate prescribed by the State Government from time to time
15	CONTROLLER OF PUBLICATION	1	-	1	123100-203500	L-21	"
16	FINANCIAL ADVISOR	1	-	1	123100-203500	L-21	"
17	DEPUTY REGISTRAR (ADMINISTRATION) (NON RJS)	11	2	13	79900-199500	L-19	"
18	DEPUTY REGISTRAR (RECORDS) (NON RJS)	1	1	2	79900-199500	L-19	"
19	DEPUTY REGISTRAR (PROTOCOL) (NON RJS)	4	-	4	79900-199500	L-19	"

S.NO	NAME OF POST	NUMBER OF POSTS			PAY MATRIX	LEVEL IN PAY MATRIX	SPECIAL PAY/ ALLOWANCE
		PERMANENT	TEMPORARY	TOTAL			
20	PRIVATE SECRETARY - CUM- JUDGEMENT WRITERS	29	27	56	67300-195000	L-16	"
21	ASSISTANT REGISTRAR (ADMN./JUDL/ PROTOCOL)/ COURT OFFICER/ EXAM	26	4	30	67300-195000	L-16	"
22	SENIOR LIBRARIAN	2	-	2	67300-195000	L-16	"
23	SENIOR ACCOUNTS OFFICER	1	-	1	67300-195000	L-16	"
24	ADMINISTRATIVE OFFICER JUDICIAL	31	14	45	44300-140100	L-12	"
25	CHIEF ACCOUNTANT- CUM- ADMINISTRATIVE OFFICER JUDICIAL	1	-	1	44300-140100	L-12	"
26	ASSISTANT ACCOUNTS OFFICER	7	3	10	44300-140100	L-12	"
27	COURT MASTER	28	27	55	44300-140100	L-12	"
28	STAMP REPORTER AND COURT FEE EXAMINER	22	12	34	44300-140100	L-12	"
29	SENIOR PERSONAL ASSISTANT-CUM- JUDGEMENT WRITER	19	1	20	44300-140100	L-12	"

NON GAZETTED POSTS

1	GUEST HOUSE MANAGER GRADE-I	3	-	3	44300-140100	L-12	"
2	PROOF READER	4	-	4	44300-140100	L-12	"
3	TRANSLATOR	16	4	20	37800-119700	L-11	"
4	PERSONAL ASSISTANT- CUM- JUDGEMENT WRITER	19	2	21	37800-119700	L-11	"
5	ACCOUNTANT	5	1	6	37800-119700	L-11	"
6	SENIOR JUDICIAL ASSISTANT	98	-	98	37800-119700	L-11	"
7	LIBRARIAN	1	2	3	37800-119700	L-11	"
8	JUNIOR PERSONAL ASSISTANT	89	17	106	33800-106700	L-10	"
9	JUNIOR ACCOUNTANT	16	1	17	33800-106700	L-10	"
10	CARETAKER	5	1	6	33800-106700	L-10	"
11	ASSISTANT LIBRARIAN	2	2	4	33800-106700	L-10	"
12	CATALOGUER -CUM- CLASSIFIER	2	2	4	26300-83500	L-08	"
13	JUDICIAL ASSISTANT	247	64	311	26300-83500	L-08	"
14	JUNIOR JUDICIAL ASSISTANTS/ INQUIRY CLERK/ RECORD WEEDEE/ HOUSE KEEPER	458	213	671	20800-65900	L-05	"

TECHNICAL POSTS

1	SYSTEM OFFICER	-	1	1	67300-195000	L-16	"
2	COMPUTER PROGRAMMER	-	4	4	44300-140100	L-12	"
3	COMPUTER INFORMER	2	2	4	33800-106700	L-10	"
4	INFORMATICS ASSISTANT	10	13	23	26300-83500	L-08	"
5	REFERENCE ASSISTANT	4	-	4	20800-65900	L-05	"
6	LIBRARY RESTORER	15	30	45	20800-65900	L-05	"
7	EPABX OPERATOR	2	2	4	20800-65900	L-05	"
8	MOTOR MACHENIC- CUM- DRIVER	-	4	4	20800-65900	L-05	"

S.NO	NAME OF POST	NUMBER OF POSTS			PAY MATRIX	LEVEL IN PAY MATRIX	SPECIAL PAY/ ALLOWANCE
		PERMANENT	TEMPORARY	TOTAL			
9	GENERATOR OPERATOR	1	1	2	20800-65900	L-05	"
10	DRIVER	46	36	82	20800-65900	L-05	"
11	BOOK BINDER	4	-	4	20800-65900	L-05	"
12	PUMP DRIVER	1	1	2	20800-65900	L-05	"
13	CARPENTER	4	-	4	20800-65900	L-05	"
14	LIFT OPERATOR	5	1	6	20800-65900	L-05	"
15	ELECTRICIAN	6	2	8	20800-65900	L-05	"
16	MACHINEMAN	4	-	4	17900-56800	L-02	"

CLASS-IV POSTS

1	COOK	8	2	10	18200-57900	L-03	"
2	WAITER	10	2	12	17700-56200	L-01	"
3	JAMADAR	34	27	61	17700-56200	L-01	"
4	LIBRARY BOY	10	-	10	17700-56200	L-01	"
5	DAFTARY	6	-	6	17700-56200	L-01	"
6	BASTA BARDAR	8	-	8	17700-56200	L-01	"
7	ORDERLIES & PEONS	243	130	373	17700-56200	L-01	"
8	CYCLE SAWAR	6	-	6	17700-56200	L-01	"
9	WATER MAN	3	-	3	17700-56200	L-01	"
10	GARDNER	8	2	10	17700-56200	L-01	"
11	CHOWKIDAR	1	10	11	17700-56200	L-01	"
12	SWEEPER	18	-	18	17700-56200	L-01	"

PART TIME STAFF / CONTRACTUAL BASIS POSTS

1	EDITOR (FIXED HONORARIUM POST)	1	-	1	-	-	5000/- FIXED MONTHLY
2	ASSISTANT EDITOR (FIXED HONORARIUM POST)	1	-	1	-	-	3000/- FIXED MONTHLY
3	LEGAL RESEARCHER (FIXED HONORARIUM POST)	38	-	38	-	-	20,000/- FIXED MONTHLY
4	COURT MANAGER	-	-	4	-	-	60500/- FIXED MONTHLY

BY ORDERS OF HON'BLE
THE CHIEF JUSTICE


(SATISH KUMAR SHARMA)
REGISTRAR GENERAL